

# DAILY WISE OBJECTION LIST (PETITION , APPLICATION , ADDITIONAL DOCS ETC) 09.09.2022

Scrutiny Date From

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	01-04-2022	Interlocutory Application (I.B.C)	710102025162022	COMPANY PETITION IB (IBC)/271(PB)2017	SOHAN PAL SHARMA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	09-09-2022	respondent details missed	Saurabh
2	06-07-2022	Interlocutory Application (I.B.C)	710102052732022	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS WIANXX IMPEX PRIVATE LIMITED	Application under any other provisions-IBC	09-09-2022	please check operational creditor name (Respo) missed	Ravi
3	14-07-2022	Interlocutory Application (I.B.C)	710102055502022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS WIANXX IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	09-09-2022	wrong file please file do as additional please contact to registry regarding you file	KULDEEP
4	03-08-2022	Interlocutory Application (I.B.C)	710102062962022	COMPANY PETITION IB (IBC)/306(ND)2022	KAVITA SARONWALA VS M/S PRAMVEER DISTRIBUTORS PVT LTD	Sec 60(5)	09-09-2022	wrong section and case type wrong, list of dates and events and brief of synopsis missed, ( sec 60(5) page:12-23 double page numbering, court fee and advocate welfare has been misplaced ( paste on blank side of vakalatnama )etc	Nahush Jain
5	03-08-2022	Interlocutory Application (I.B.C)	710102062822022	COMPANY PETITION IB (IBC)/2906(ND)2019	ATIUTTAM PRASAD SINGH VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Application under any other provisions-IBC	09-09-2022	main case not mention in pdf vakalatnama pagination not done	ATIUTTAM
6	03-08-2022	Interlocutory Application (I.B.C)	710102063262022	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS HARJI ENGINEERING WORK PRIVATE LIMITED	Rule 11 of NCLT, 2016	09-09-2022	memo party wrong pagination in index	FANISH KUMAR RAI

7	11-08-2022	Interlocutory Application (I.B.C)	710102065532022	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Sec 60(5)	09-09-2022	ticket not allowed on mid vakalatnama	RISHI
8	13-08-2022	Miscellaneous Application (IBC)	710102065902022	COMPANY PETITION IB (IBC)/247(ND)2022	HELPLINE FACILITY MANAGEMENT PRIVATE LIMITED VS NBCC SERVICES LIMITED	Rule 11 of NCLT, 2016	09-09-2022	case type wrong according your pdf	N K SHARMA
9	12-08-2022	Company Appeal (IBC)	710102065762022	COMPANY PETITION IB (IBC)/292(ND)2017	REGIONAL PF COMMISSIONER NOIDA VS ANG INDUSTRIES LTD.	Sec 42	09-09-2022	E stamp no notarize	SHIVANATH MAHANTA
10	22-08-2022	Interlocutory Application (I.B.C)	710102067972022	COMPANY PETITION IB (IBC)/324(PB)2020	YES BANK VS HINDON RIVER MILLS LTD	Rule 11 of NCLT, 2016	09-09-2022	memo party missing in index and in application	ANKUR SOOD
11	23-08-2022	Interlocutory Application (I.B.C)	710102068442022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	09-09-2022	notary missing in stamp paper	Sachin Mittal
12	29-08-2022	Interlocutory Application (I.B.C)	710102070382022	COMPANY PETITION IB (IBC)/1565(PB)2018	CROWN BUSINESS PARK TOWER A BUYERS ASSOCIATION VS ATUL KANSAL	Sec 60(5)	09-09-2022	stamp paper affidavit missing and page number not mention in index and sign missing in application page and page number missing application page	honey Khanna
13	27-08-2022	Interlocutory Application (I.B.C)	710102069842022	COMPANY PETITION IB (IBC)/375(PB)2018	SH. RAJESH KUMAR GUPTA VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	09-09-2022	section wrong according and sign missing application page and stamp paper missing and 12,15 16,17,65,not clear page and true copy missing in annexure page	ADITI GUPTA
14	29-08-2022	Company Application(Companies Act)	710102070412022	COMPANY PETITION (COMPANIES ACT)/158(ND)2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT	09-09-2022	respondent details missed	KARAN MALHOTRA

15	30-08-2022	Miscellaneous Application (IBC)	710102070772022	COMPANY PETITION IB (IBC)/271(PB)2017	SOHAN PAL SHARMA VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5),Rule 11 of NCLT, 2016	09-09-2022	case type wrong according your pdf	Saurabh
16	01-09-2022	Interlocutory Application (I.B.C)	710102071142022	COMPANY PETITION IB (IBC)/1348(ND)2019	SANSKRITI HOME BUYERS VS GAURAV KATIYAR	Sec 60(5)	09-09-2022	section not mention in index and true copy missing in annexure page	Kumar Mihir
17	01-09-2022	Interlocutory Application (I.B.C)	710102071532022	COMPANY PETITION IB (IBC)/1293(ND)2018	SUBRAMANIAN NATRAJAN VS GAURAV KATIYAR	Regulation 44(2), Liquidation process Regulation, 2016	09-09-2022	section wrong Pg-27,28,91 to 97 page not clear	RAKESH KUMAR
18	05-09-2022	Restoration Application (Companies Act)	710102072452022		OM PRAKASH GUPTA VS REVEX ENTERPRISES PRIVATE LIMTIED	Rule 11 of NCLT	09-09-2022	main case not link with application and section not mention in index and page 8 not clear	RAJESH AGRAWAL
19	06-09-2022	Interlocutory Application (I.B.C)	710102072832022	COMPANY PETITION IB (IBC)/1591(ND)2019	NIPUN AGGARWAL VS ALPHA PECIFIC INFRASTRUCTURE (P) LTD.	Application under any other provisions-IBC	09-09-2022	memo party missing	PRANAB
20	06-09-2022	Restoration Application (Companies Act)	710102072812022		RED EVENTS AND HOSPITALITY INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	09-09-2022	volume wise index missing and merge into one pdf and main case number missing and section wrong not mention in index	CA SUMIT
21	07-09-2022	Interlocutory Application (I.B.C)	710102072902022	COMPANY PETITION IB (IBC)/297(PB)2018	PRAMOD KUMAR SHAEMA RESOLUTION PROFESSIONAL VS HARYANA SAHKARI VIKAS PRADHIKARAN	Sec 60(5)	09-09-2022	18-26,138-139 not clear page and 30,32,hindi page	ABHISHEK
22	06-09-2022	Interlocutory Application (I.B.C)	710102072562022	COMPANY PETITION IB (IBC)/71(ND)2022	NIRMAL KUMAR BHESONI VS VIVEK PRAKASH	Application under any other provisions-IBC	09-09-2022	page 16 not clear page and 17 page hindi	GOVIND
23	06-09-2022	Interlocutory Application (I.B.C)	710102072762022	COMPANY PETITION IB (IBC)/274(ND)2020	IIFL HOME FINANCE LIMITED VS TRIAKSH CABLES PRIVATE LIMITED	Rule 11 of NCLT, 2016	09-09-2022	memo party missing	JASVIN DHAMA

24	05-09-2022	Restoration Application (Companies Act)	710102072432022		OM PRAKASH GUPTA VS APEX CHEMICALS PRIVATE LIMITED	Rule 11 of NCLT	09-09-2022	main case not link with application and page 9 not clear page and section not mention in index	RAJESH AGRAWAL
25	05-09-2022	Restoration Application (Companies Act)	710102072422022		OM PRAKASH GUPTA VS REVEX ENTERPRISES PRIVATE LIMITED	Rule 11 of NCLT	09-09-2022	section not mention in index and main case not link with application and verified date missing in affidavit and 9 page not clear and 23-34 page number not mention in index	RAJESH AGRAWAL
26	07-09-2022	Company Application (Companies Act)	710102073112022	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/40(ND)2022	PURESOFTWARE PRIVATE LIMITED VS REVEX ENTERPRISES PRIVATE LIMITED	Rule 11 of NCLT	09-09-2022	memo party missing and section wrong and double page number after 12 and 64 page and	ANUBHAV RASTOGI
27	07-09-2022	Interlocutory Application (I.B.C)	710102073092022		TECHNOLOGY DEVELOPMENT BOARD VS LOGIC EASTERN (INDIA) PRIVATE LIMITED	Sec 60(5)	09-09-2022	main case not link with application and 28-56, 69, 74-75, 78-80, 144-195, 197-211, not clear page and master index missing	lakshay sawhney
28	07-09-2022	Miscellaneous Application (IBC)	710102073142022	COMPANY PETITION IB (IBC)/559(ND)2021	YES BANK LIMITED VS PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD	Application under any other provisions- IBC	09-09-2022	wrong file need to additional	Kulsum Ansari
29	08-09-2022	Miscellaneous Application (IBC)	710102073322022	COMPANY PETITION IB (IBC)/945(PB)2020	REETESH KUMAR AGARWAL VS BANSAL DAIMONDS PVT LTD	Application under any other provisions- IBC	09-09-2022	case type wrong	Adarsh
30	07-09-2022	Interlocutory Application (I.B.C)	710102073102022	COMPANY PETITION IB (IBC)/877(ND)2018	RAJNEESH SINGHVI VS BANSAL DAIMONDS PVT LTD	Sec 60(5)	09-09-2022	memo party missing	DILEEP K

31	07-09-2022	Company Application(Companies Act)	710102073062022	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	ATCO FLEXDUCT PRIVATE LIMITED VS BANSAL DAIMONDS PVT LTD	Rule 11 of NCLT	09-09-2022	page number missing and memo party missing and section not mention in index and service not clear	Anant
32	07-09-2022	Interlocutory Application (I.B.C)	710102073042022	COMPANY PETITION IB (IBC)/877(ND)2018	RAJNEESH SINGHVI VS BANSAL DAIMONDS PVT LTD	Sec 60(5)	09-09-2022	memo party missing	DILEEP K
33	07-09-2022	Interlocutory Application (I.B.C)	710102072922022	COMPANY PETITION IB (IBC)/2144(ND)2019	ATUL JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	09-09-2022	case type wrong	ANAND
34	07-09-2022	Company Application(Companies Act)	710102073252022	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SIGH VS KEMPTTY KONSTRUCTION PRIVATE LIMITED	Application under any other provisions	09-09-2022	memo party missing and section not mention in index	Samaksh
35	07-09-2022	Interlocutory Application (I.B.C)	710102072912022	COMPANY PETITION IB (IBC)/2144(ND)2019	SHALINI JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	09-09-2022	case type wrong	ANAND
36	07-09-2022	Restoration Application (Companies Act)	710102072962022		OM PRAKASH GUPTA VS APEX FRP CHEMICALS PRIVATE LIMITED	Rule 11 of NCLT	09-09-2022	main case not link	RAJESH AGRAWAL
37	07-09-2022	Interlocutory Application (I.B.C)	710102072972022	COMPANY PETITION IB (IBC)/190(PB)2017	UNION BANK OF INDIA VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	09-09-2022	pb not mention in main case	Atul Sharma
38	07-09-2022	Interlocutory Application (I.B.C)	710102073082022	COMPANY PETITION IB (IBC)/138(ND)2021	RATYAL CONSTRUCTIONS PRIVATE LIMITED VS T R SAWHNEY AUTOMOBILES PRIVATE LIMITED	Application under any other provisions-IBC	09-09-2022	section wrong and memo party missing	Samarendra
39	07-09-2022	Interlocutory Application (I.B.C)	710102072892022	COMPANY PETITION IB (IBC)/2144(ND)2019	YESHWANT SINGH RAWAT VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	09-09-2022	case type wrong	ANAND
40	08-09-2022	Interlocutory Application (I.B.C)	710102073392022	COMPANY PETITION IB (IBC)/197(ND)2018	RAMESH KUMAR SUNEJA VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Rule 11 of NCLT, 2016	09-09-2022	sign missing in application and memo party missing	Sanjay Kumar Visen
41	06-09-2022	Interlocutory Application (I.B.C)	710102072542022	COMPANY PETITION IB (IBC)/289(ND)2022	MTG LEARNING MEDIA PRIVATE LIMITED VS MTG LEARNING MEDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	09-09-2022	wrong pdf according to conceal Siddhant Tyagi	Neeraj@1996
42	08-09-2022	Interlocutory Application (I.B.C)	710102073312022	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS KERALA WATER AUTHORITY	Application under any other provisions-IBC	09-09-2022	89,110-123, not clear page	Bhavana Duhoon

43	08-09-2022	Interlocutory Application (I.B.C)	710102073282022	COMPANY PETITION IB (IBC)/687(PB)2020	RISHI INFRATECH PVT LTD VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Sec 60(5)	09-09-2022	stamp paper missing and welfare and court fee missing and page number not mention in index	MOHIT NANDWANI
44	06-09-2022	Interlocutory Application (I.B.C)	710102072572022	COMPANY PETITION IB (IBC)/759(PB)2018	CANARA BANK VS MS. RESHMA MITTAL	Sec 60(5)	09-09-2022	main case wrong	Nishitha
45	08-09-2022	Miscellaneous Application (IBC)	710102073332022	COMPANY PETITION IB (IBC)/761(ND)2021	REETESH KUMAR AGARWAL VS MKY CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions-IBC	09-09-2022	case type wrong and double page number after 82 page	Adarsh
46	08-09-2022	Company Application(Companies Act)	710102073302022	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 242(4)	09-09-2022	64,71,85,100, not clear page	ANJALI SHARMA
47	08-09-2022	Interlocutory Application (I.B.C)	710102073352022	COMPANY PETITION IB (IBC)/195(ND)2022	VARUN VASHISHT VS HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Application under any other provisions-IBC	09-09-2022	sign missing in application page	Shashwat Anand
48	08-09-2022	Interlocutory Application (I.B.C)	710102073362022	COMPANY PETITION IB (IBC)/167(ND)2022	VARUN VASHISHT VS HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Application under any other provisions-IBC	09-09-2022	sign missing in application page	Shashwat Anand
49	08-09-2022	Interlocutory Application (I.B.C)	710102073342022	COMPANY PETITION IB (IBC)/16(PB)2017	HANSI INFRATECH PVT. LTD. VS EARTH ICONIC INFRASTRUCTURES	Sec 60(5)	09-09-2022	21-22,25-26, 59-64,94-95,98-99, not clear page and 52-53,110-113 hindi page	Ashwarya Sinha
50	09-09-2022	Interlocutory Application (I.B.C)	710102073602022	COMPANY PETITION IB (IBC)/759(PB)2018	CANARA BANK VS RESHMA MITTAL	Sec 60(5)	09-09-2022	151 cut page and 160-162,182-183, not clear page	Ishaan Mukherjee
51	10-05-2022	Company Petition (Companies Act)	710102037072022		UNION OF INDIA THROUGH SFIO VS WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec 241 (2)	09-09-2022	Pgs not clear 178,240,256 to 259,274,328,448,449,MoA &&& AoA missed of respondent, advance service missed to respondent	sfionclt
52	16-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102048652022		SCANBEE TECHNOLOGIES PRIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED	Sec. 230-232 - Second Motion	09-09-2022	Pgs not clear 191 to 196,203 to 205,paste welfare and court fees blank space on vakaltname	Srinivas Kotni

53	25-06-2022	Company Appeal(Companies Act)	710102050272022		SCANBEE TECHNOLOGIES PARIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED	Sec 252 (3)	09-09-2022	Pgs not clear 49 to 58, 5rs welfare missed in vakaltnama,wrong MoA &&& AoA and master data annex according to memo of parties	SANDEEP BISHT
54	02-09-2022	Contempt Petition(Companies Act)	710102071882022		SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Sec 425	09-09-2022	Pgs not clear 21,22,25,27, vakaltnama missed	SANDEEP BISHT
55	01-09-2022	Company Petition IB (IBC)	710102071282022		M/S WOOD CRAFT FURNISHERS VS HARE KRSNA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	09-09-2022	page:26, 27, 32, 34, 36-38, 40-42, not clear pages are blur, true copy sign missed on every pages of annexurs , 2rs court fee has been misplaced ( paste on blank side of vakalatnama) etc	Bhanderi Pranav Sanjaybhai
56	03-09-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102072002022		RA SECURITIES PRIVATE LIMITED VS HARE KRSNA PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	09-09-2022	Pg no 171 missed	Jalaj
57	07-09-2022	Intervention Petition (IBC)	710102073182022		PERFETTI VAN MELLE INDIA PVT. LTD. VS PUNJAB NATIONAL BANK	Sec 60(5)	09-09-2022	document not open please upload again	Ravneet Kaur Malik
58	06-09-2022	Company Petition (Companies Act)	710102072822022		KANWARJEET SINGH & ANR VS TOPSHOP INDIA PRIVATE LIMITED	Sec. 241(1)	09-09-2022	Fees missed of section 242, second volume separate index missed, 25rs welfare and 3rs court fees missed in vakaltnama	MRINAL HARSH VARDHAN

59	08-09-2022	Contempt Petition(Companies Act)	710102073372022		HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF EASTERN INDIA VS FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA	Rule 11 of NCLT	09-09-2022	Wrong section select,serve the petition to all respondent	RAJEEV
60	05-09-2022		0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	09-09-2022	Volume 1 Index Missing Page No. 113 to 287 306 to 334 True Copy Sign Missing Page No. 288 to 300 Need to English Translate Copy Page No. 335 to 341 374 to 380 528, Page Not clear	
61	05-09-2022		0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	09-09-2022	Page No. 113 to 287 305 to 334 True copy Sign Missing and Page No. 288 to 300 Need to English Translate Copy Page No. 335 to 341 , 374 to 380 528, Page Not clear	
62	07-09-2022		0710102032622022/5	COMPANY PETITION (COMPANIES ACT)/75(PB)2022	HANUMAN SHARMA Vs. SPAN EXCURSIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	09-09-2022	Page No. 189 to 241 True Copy Sign Missing and Page No. 242 Missing in PDF According your Index and Need to Application Sign Every Pages	

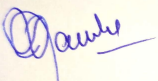


63	07-09-2022		0710102049132022/1	INTERLOCUTORY APPLICATION (I.B.C)/3196(PB)2022	SHAHI REALTECH PVT LTD Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Sec 60(5)	09-09-2022	Need to Applicant Sign Every Pages and E-Stamp Paper and Affidavit Missing Page No. 18- 95 True Copy Sign Missing and Counsel Sign Missing	
64	07-09-2022		0710102051042022/1	COMPANY PETITION IB (IBC)/558(ND)2022	ADITYA BIRLA FINANCE LIMITED Vs. SEQUEL BUILDCON PRIVATE LIMITED	IBC under Sec 7	09-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
65	07-09-2022		0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL Vs. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	09-09-2022	Reply and Affidavit Separately Filed	
66	07-09-2022		0710102056092022/2	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED Vs. MR. VINAYAK CHATTERJEE	Section 95(1)	09-09-2022	Page No. 11 Not Mentioned in Index according your PDF	
67	07-09-2022		0710102062072022/1	COMPANY APPLICATION(COMPANIES ACT)/307(ND)2022	MRS VEENA KOHLI Vs. MR MON MOHAN KOHLI	Application under any other provisions	09-09-2022	E-Stamp Paper and Affidavit Missing	
68	07-09-2022		0710102063192022/1	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIES LTD Vs. MANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions- IBC,Sec 60(5)	09-09-2022	Page No. 4-19 True Copy Sign Missing	
69	07-09-2022		0710102065832022/1	COMPANY APPEAL(COMPANIES ACT)/175(ND)2022	PANKAJ KHAITAN Vs. MR. ATUL TANDON	Sec 252 (1) - By Government Body	09-09-2022	Page No. 2-3 Missing in Index According your PDF and Page No. 4-10 True Copy Sign Missing	
70	07-09-2022		0710102067302022/1	COMPANY APPEAL(COMPANIES ACT)/193(ND)2022	YES BANK Vs. ASIAN HOTELS (WEST) LIMITED	Sec 252 (1) - By Government Body	09-09-2022	Page No. 4-10 True Copy Sign Missing	
71	07-09-2022		0710102067312022/1	COMPANY APPEAL(COMPANIES ACT)/183(ND)2022	YES BANK Vs. ASIAN HOTELS (WEST) LIMITED	Sec 252 (1) - By Government Body	09-09-2022	Page No. 4-10 True Copy Sign Missing	

72	07-09-2022		0710102067322022/1	COMPANY APPEAL(COMPANIES ACT)/179(ND)2022	GOKUL EXIM PRIVATE LIMITED Vs. GRID INDIA POWER CABLE PRIVATE LIMITED	Sec 252 (1) - By Government Body	09-09-2022	Page No. 4-10 True Copy Sign Missing	
73	07-09-2022		0710102067392022/1	COMPANY APPEAL(COMPANIES ACT)/186(ND)2022	YES BANK Vs. ASIAN HOTELS (WEST) LIMITED	Sec 252 (1) - By Government Body	09-09-2022	Page No. 4-10 True Copy Sign Missing	
74	07-09-2022		0710102084722020/9	COMPANY PETITION IB (IBC)/944(ND)2020	SHAKEEL AHMAD Vs. ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9	09-09-2022	Need to Applicant Sign Every Pages	
75	08-09-2022		0710102015652019/3	COMPANY PETITION (COMPANIES ACT)/406(ND)2019	VIJAY SHANKAR SINGH Vs. GRAND VISION TOUR AND TRAVELS PVT. LTD.	Application under any other provisions	09-09-2022	Wrongly filed Need to be Company Petition	
76	08-09-2022		0710102017032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC	09-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
77	08-09-2022		0710102017072020/3	COMPANY APPEAL(COMPANIES ACT)/184(ND)2020	SUMAN SINGH Vs. SIR SOCHA SINGH & SONS (P) LIMITED	Sec. 58(3)	09-09-2022	Page No. 1-25 True Copy Sign Missing	
78	08-09-2022		0710102017902022/2	INTERLOCUTORY APPLICATION (I.B.C)/1069(PB)2022	ASHA VERMA Vs. NARENDER KUMAR SHARMA	Sec 60(5),Rule 11 of NCLT, 2016	09-09-2022	Page No. 10-46 True Copy Sign Missing in Annexure	
79	08-09-2022		0710102021842020/7	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED Vs. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	09-09-2022	E-Stamp Paper and Affidavit Missing	
80	08-09-2022		0710102021902020/4	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED	Sec 241 (2)	09-09-2022	Page No. 82, 85 - 89 Page Not clear	
81	08-09-2022		0710102049132022/2	INTERLOCUTORY APPLICATION (I.B.C)/3196(PB)2022	SHAHI REALTECH PVT LTD Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Sec 60(5)	09-09-2022	Pagination Wrong According Your Index in Volume 2	
82	08-09-2022		0710102049132022/3	INTERLOCUTORY APPLICATION (I.B.C)/3196(PB)2022	SHAHI REALTECH PVT LTD Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Sec 60(5)	09-09-2022	Pagination Wrong According Your Index in Volume 2	

83	08-09-2022		0710102049832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2951(ND)2022	RAKESH TAKYAR Vs. SHUNJOY DAADHICH AND SHALINI SHARMA	Application under any other provisions- IBC	09-09-2022	5 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Address Not Match in E-Stamp Paper and Affidavit	
84	08-09-2022		0710102051102021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/100(ND)2021	AMIT SATIJA Vs. VS REALPROJECTS PVT LTD	Application under any other provisions ,Sec. 230-232 - Second Motion	09-09-2022	Address Not Match in E-Stamp Paper and Affidavit	
85	08-09-2022		0710102055022022/3	COMPANY PETITION IB (IBC)/562(ND)2022	COMEXI GROUP INDUSTRIES S.A.U. Vs. KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	09-09-2022	Wrongly Filed Need to be IA	
86	08-09-2022		0710102109932019/14	COMPANY PETITION IB (IBC)/1915(ND)2019	MEENA PORWAL & ORS. Vs. CONCEPT HORIZON INFRA PRIVATE LIMITED	IBC under Sec 7	09-09-2022	Index Missing and Need to Application Sign Every Pages	
87	08-09-2022		0710102109932019/15	COMPANY PETITION IB (IBC)/1915(ND)2019	MEENA PORWAL & ORS. Vs. CONCEPT HORIZON INFRA PRIVATE LIMITED	IBC under Sec 7	09-09-2022	Index Missing and Need to Application Sign Every Pages	
88	09-09-2022		0710102041822022/3				09-09-2022	Page No. 56, 59 Need to English Translate Copy	
89	09-09-2022		0710102046762022/1				09-09-2022	E-Stamp Paper Missing	
90	09-09-2022		0710102049862021/6				09-09-2022	Page After 9 Page No. Missing According your PDF	
91	09-09-2022		0710102023422021/8				09-09-2022	Some Page No. Missing in PDF and Index Page No. 28 45-47 68, Page Not clear and Some Pages in True Copy Sign Missing	
92	09-09-2022		0710102009462020/4				09-09-2022	Page NO. 4-11 True Copy sign Missing	

93	09-09-2022		0710102011922022/5			09-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
94	09-09-2022		0710102032422022/1			09-09-2022	Page No. 190 -191 Page Not Clear	
95	09-09-2022		0710102035612022/4			09-09-2022	Page No. 49 Not Clear	
96	09-09-2022		0710102036592022/2			09-09-2022	25 Rs. Welfare Fund Fess and 3 Rs.Court Fess Missing in Vakalatnama	
97	09-09-2022		0710102036592022/3			09-09-2022	Verify Date in Wrong in Affidavit and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	
98	09-09-2022		0710102031462021/6			09-09-2022	Affidavit Missing Page No. 7 Need to English Translate Copy and Page No. 8 Not Clear	

  
**DALIP LAMBA**  
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**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI.**  
**ROOM NO:-103**  
**011-24361890**